

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-314
IB-312/ND/2020

IN THE MATTER OF:

M/s. Modi Industries Ltd.

Vs

M/s Omega Infra Engineers Pvt Ltd.

...Applicant

...Respondent

SECTION

Under Section – 9 of IBC, 2016

Order delivered on 31.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Srujana Suman

ORDER

Ms. Surjana appeared on behalf of the respondent and undertakes to file Vakaltnama along with the reply. Let the same be filed after serving advance copy of the same to the Ld. Opposite Counsel.

In the meantime, Ld. Counsel for petitioner is directed to serve the copy of the petition to the Ld. Counsel for respondent. List the case on **17.02.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)